

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Criminal Appeal No(s). 808/2014

RAJESHWAR

Appellant(s)

VERSUS

STATE OF U.P
(With Office Report)

Respondent(s)

Date : 06/08/2014 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rameshwar Prasad Goyal ,Adv.

For Respondent(s)

Mr. Sandeep Singh,Adv.
Mr. Anuvrat Sharma ,Adv.UPON hearing the counsel the Court made the following
O R D E R

Two weeks time, as last chance is given to the learned counsel
for the appellant to comply with the terms of the office report.
List again on 16.10.2014.

(M K HANJURA)
Registrar

Mg

Signature Not Verified

Digitally signed by
Madhu Grover
Date: 2014.08.08
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Reason: